

LOK SABHA
UNSTARRED QUESTION NO. 2664
TO BE ANSWERED ON 22nd DECEMBER, 2022

Roll Back in the Prices of CNG/PNG

† 2664. SHRI ARJUN SINGH:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the Government is considering to roll back the increased price of CNG and PNG gas;
- (b) if so, the time by which it is likely to be done; and
- (c) if not, the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) to (c): The price of Piped Natural Gas (PNG) and Compressed Natural Gas (CNG) in any location is fixed by the City Gas Distribution (CGD) entity authorized by Petroleum and Natural Gas Regulatory Board (PNGRB) after considering cost of gas procured, state taxes, tariff and other components.

The cost of gas depends on a number of dynamic factors, and the government of India has taken various initiatives to keep prices under check. While the gas prices at the international gas indices have increased by up to 327% between January 2021 and November 2022, in India the CNG price rise was restricted to about 84%. To reduce the impact of increase in international gas prices on CNG prices in India, Government has taken various steps, including, increasing domestic gas allocation to about 250% of the allocation in 2013-14, diverting domestic gas from power and other non-priority sectors to meet the requirement for CNG (transport) and PNG (domestic) segments, declaring CNG(T)/PNG(D) segment as the first priority for allocation of domestic natural gas, etc.
